

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

CP-981(MB)/2018

CORAM:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 27.07.2018

NAME OF THE PARTIES: Edumax Integrated Knowledge Services Pvt. Ltd.  
v/s.  
RoC, Mumbai

SECTION : 252(1) of Companies Act, 2013.

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ORDER

At request of the Petitioner's Counsel, list this matter on 08.08.2018.

SD/-

RAVIKUMAR DURAISAMY  
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)